

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 55 OF 2018

Dated: 30th September, 2019

In the matter of:

Guttaseema Wind Energy Company Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **25.11.2019.**

Court Master

NR